

**DIVISION BENCH**

**ITEM NO.111**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No.59/ALD/2023**

**CORAM:**

**1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**

**2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 20<sup>th</sup> February, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S RAHUL JESSAL MITTRA</b>
<b>UNDER SECTION</b>	<b>95 IBC</b>

**COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:**

Sh. Narendra Singh, Adv.

*: For the Petitioner/RP*

NONE

*: For the Respondent*

**ORDER**

- 1.** Ld. Counsel representing the RP seeks and is granted one week time to file the report.
- 2.** Let the needful be done within the aforesaid stipulated period. The matter is adjourned for further hearing on 7<sup>th</sup> March, 2024, to come up higher on the Board.

**-Sd-  
(Ashish Verma)  
Member (Technical)**

**-Sd-  
(Praveen Gupta)  
Member (Judicial)**

**20<sup>th</sup> February, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*